

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE SITTING AT CHENNAI

ORIGINAL APPLICATION NO. 188 of 2024 (SZ)

IN THE MATTER OF

Muhammed Risham,
Naduvannur Post, Kozhikode Kerala – 673614 ... Applicant.
and

1. District Collector Office, Kozhikode Collectorate,
Civil Station P.O, Kozhikode – 637 020 and 5 Ors., ... Respondents

I N D E X TO ADDITIONAL DOCUMENTS

Sl.No	Description of Document	Page No.
1	True copies of the Building Plan approved by Naduvannur Grama Panchayat, Kozhikode on 09.08.2015 for the proposed addition of the existing residence of Applicant at New Ward No.12 (Old Ward No.1) - Annexure - 1	1 – 2
2	True copy of the Building Plan Approval dated 06.11.2023 by Naduvannur Grama Panchayat, Kozhikode for further additions to Applicant's residence – Annexure - 2	3
3	True copy of the Residential Property Tax Receipt dated 13.09.2024 issued by Naduvannur Grama Panchayat to Applicant's Mother – Annexure – 3	4
4	True copy of the Ownership certificate dated 17.09.2024 issued by Naduvannur Grama Panchayat to the Applicant's Mother. – Annexure – 4	5
5	True copy of the Building age Certificate dated 17.09.2024 issued by Naduvannur Grama Panchayat, Kozhikode for the Residential building of Applicant – Annexure - 5	6

Note; Applicant's residence is in the name of his Mother, Smt. Shahina.

Place : Chennai
Date : 09.06.2025

Filed by :



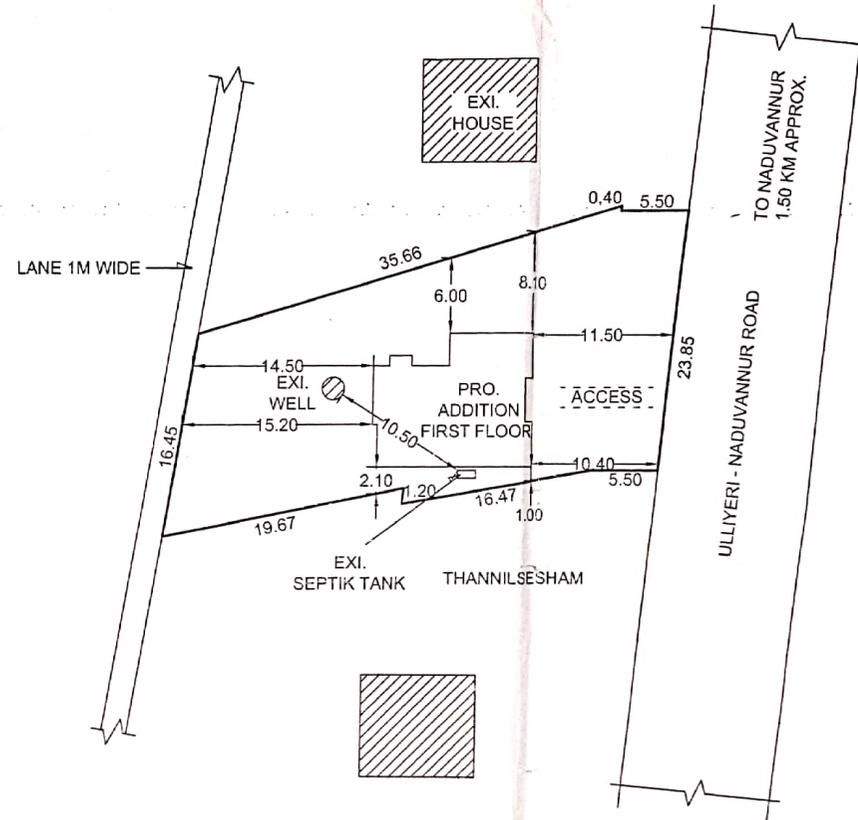
V.B.R. MENON
Counsel for Applicant
Mobile : 9384762930
E-mail : vbrmenon@gmail.com

Annexure - 1

SITE PLAN FOR THE PROPOSED ADDITION OF AN EXISTING RESIDENCE NO : 1/109 IN WARD NO 1 (NEW : 12) RS NO
 AT NADUVANNUR GRAMA PANCHAYATH , NADUVANNUR VILLAGE , KOYILANDY THALUK , KOZHIKODE DIST.

1

APPROVED
 Vide B. No 633/12 Date: 10-8-12
 Under K.P.S Rules-2011
 10-8-12 F 9-8-15
 Secretary
 Naduvannur Grama Panchayat



SCALE-1:400
 ALL DIMNS ARE IN Mtr

AREA OF PLOT	19.06 CENT
NAME OF SITE	PPADINHARE NAMBIYATTU PARAMBA
F.A.R	0.274
COVERAGE	15.78 %

CERTIFIED THAT ALL SURVEY BOUNDARIES
 ARE CORRECTLY MARKED AND NO
 ENCROCHMENTS ARE MADE

True copy

[Handwritten Signature]

VBR Menon

OWNED BY

[Handwritten Name]

PREPARED BY

[Handwritten Name]
 MURIL KUNHAR, V.K.
 Assistant Surveyor
 P.O. No. 1150, Kozhikode, Kas
 GOVT OF KERALA

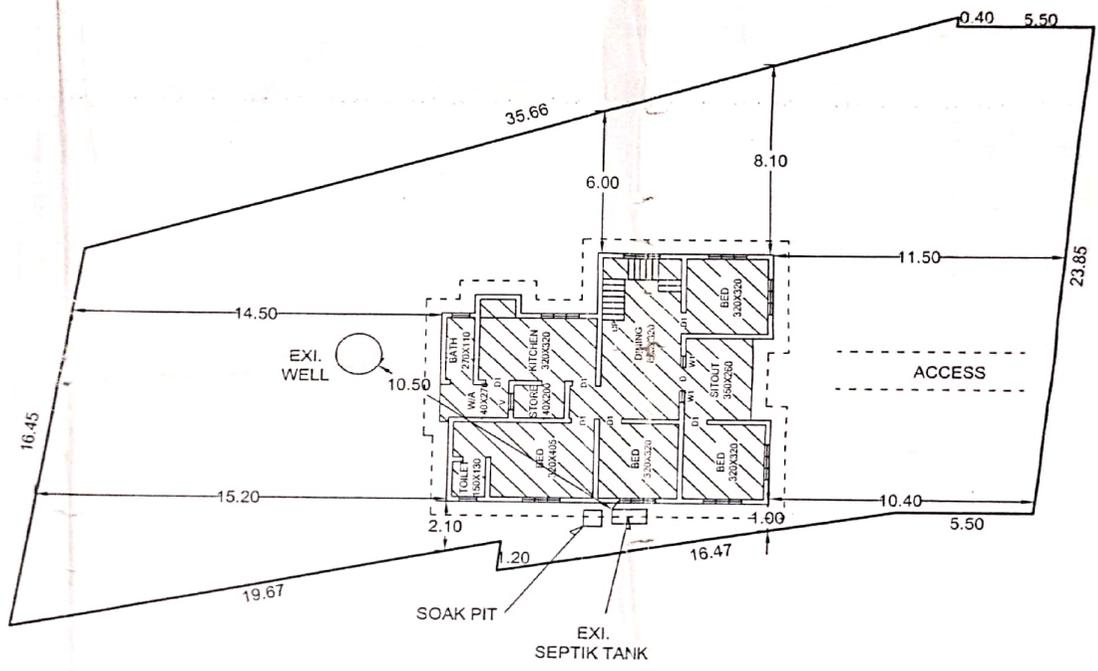


SERVICE PLAN FOR THE PROPOSED ADDITION OF AN EXISTING RESIDENCE NO : 1/109 IN WARD NO 1 (NEW : 12) RS NO
 AT NADUVANNUR GRAM PANCHAYATH , NADUVANNUR VILLAGE , KOYILANDY THALUK , KOZHIKODE DIST.

2



SCALE-1:200
 ALL DMNS ARE IN CM²



APPROVED
 Vide B. No. 633/12 Date: 10-8-14
 Under K.P.B. Rules 2011
 10-8-14 & 7-9-15
 Name: [Signature]
 Grama Panchayat

OWNED BY
 [Signature]

PREPARED BY
 [Signature]

True copy

[Signature]

VBR Menon

Annexure - 2

APPENDIX G1

[See rule 95 (3)]

Naduvannur Grama Panchayat Kozhikode

Abstract

BUILDING CONSTRUCTION/ LAND DEVELOPMENT WITHOUT PERMISSION OR DEVIATION FROM APPROVED PLAN - REGULARISATION GRANTED - ORDERS ISSUED

Permit No. : A2-BA(364713)/2023

Dated: 06/11/2023

Ref:- Application No. : A2/4821/2023 Dated: 10/10/2023 from Sri/Smt : SHAHINA 12/0/, NAMBIYATTIL, NADUVANNUR, Naduvannur.P.O, Kozhikode, Kerala-673614, India

ORDER

Whereas the application submitted by Sri/Smt **SHAHINA** for regularisation of a **Addition of Extension Residential(266.12 Sqm)** commenced/ being carried on / completed in the land comprised in Survey/Re survey No **S-198 R-198/20, S-198 R-198/21, S-198 R-198/22, S-198 R-198/23, S-198 R-198/24, S-198 R-198/8** Village **Naduvannur** Taluk **Quilandy** District **Kozhikode** in building No. **12/163** has been duly considered by me and decision to regularise the same has been communicated in letter No **A2/4821/2023** dated **06/11/2023**

And whereas the said Sri/Smt **SHAHINA** has remitted Rs **21216** as compounding fee vide receipt No **5102901866075** dated **31/10/2023** and has complied with the directions/conditions stipulated in the letter dated **06/11/2023**

Now, therefore, in exercise of the powers conferred by Rule 95(3) of Kerala Panchayat Building Rules, 2019 I **O MANOJ**, Secretary of the **Naduvannur Grama Panchayat** hereby order that the said person has been absolved from the liabilities in respect of the **Extension Residential(266.12 Sqm)** of **Addition** and that the **Extension Residential(266.12 Sqm)** of **Addition** has been regularised.

Construction	Floor	Area Type	Residential	Special Residential	Educational	Medical/Hospital	Assembly	Office/Business	Mercantile/Commercial	Industrial G1	Industrial G2	Storage	Hazardous	Multiplex Complex	Total
1st Construction	Ground Floor	Building Area	75.13												75.13
1st Construction	1st Floor	Building Area	30.95												30.95
1st Construction	Ground Floor	Floor Area	71.91												71.91
1st Construction	1st Floor	Floor Area	28.15												28.15
1st Construction	Ground Floor	Existing Building Area	95.04												95.04
1st Construction	1st Floor	Existing Building Area	65												65
1st Construction	Ground Floor	Existing Floor Area	89.07												89.07
1st Construction	1st Floor	Existing Floor Area	61.4												61.4

[Continuation of the work, if any, as per the drawings submitted shall be subject to permit No: **A2-BA(364713)/2023** dated **06/11/2023** being issued herewith.](strike off if not applicable)

1 Extension, Total building Area 266.12 in Sqmeter.Regularised and Permitted area 106.08 sqm. [Regularized on 06/11/2023]

Plans and details of the construction regularised are appended with this order.

Signature :

Name & Designation : O MANOJ

Secretary

Place : Naduvannur

Date : 06/11/2023

Naduvannur Grama Panchayat Kozhikode

True copy



(Handwritten signature)

VBR Menon

Authenticity of this Permit can be verified at
<https://buildingpermit.lsgkerala.gov.in/Content/AuthenticityCheck.aspx> . The File No is unique to each certificate. Software developed and supported by Information Kerala Mission(www.ikm.gov.in).

E-Fileno: 2158511

Print Date : 15/11/2023



Naduvannur Grama Panchayat

Office: Main Office

Web: <http://panchayat.lsgkerala.gov.in/naduvannurpanchayat>Naduvannur P.O.,
Kozhikkode- 673614
secndr@gmail.com

Internet Payment Receipt

Transaction ID: 20240900059824 Receipt No: 60102911005144
 Transaction Type: Property Tax Receipt Date: Sep 13 2024 11:04PM
 Demand No/Unique No: 51029010000200 Door No: 12/163/
 Owner: I. Shahina (Padinjarenambiattil, Naduvannur, Naduvannur P O, 673614)

Transaction Details

Head Code	Head Name	Year-Period	Amount	Penal
431100101	Property Tax Residential	24-25-Ist Half	105.00	0.00
350300101	Library Cess	24-25-Ist Half	6.00	0.00
431100101	Property Tax Residential	24-25-IInd Half	105.00	0.00
350300101	Library Cess	24-25-IInd Half	5.00	0.00
Two Hundred and Twenty-One Rupees Only			Total (Rs.)	221.00
			Grand Total (Rs.)#	221.00

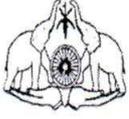
True copy

VBR Menon



This receipt is electronically generated and hence does not require signature
 Receipt generated based on the ePayment made through the site <http://tax.lsgkerala.gov.in>
 Generated Date of this copy (IST): Sep 13 2024 11:04PM
 # The bank transaction charges are not included in the receipt

Software developed and supported by Information Kerala Mission (<https://ikm.gov.in/>)

**Naduvannur Grama Panchayat**<http://panchayat.lsgkerala.gov.in/naduvannurpanchayat>

Naduvannur P.O.,
Kozhikkode- 673614
secndr@gmail.com
0496-2652247

File No: 5102901/792/2024

Date: 17/09/2024

Ownership Certificate

Certified that the building bearing No. 163/ in ward 12 (Old No.109/ in ward 1) is owned by the following person/s as per the Assessment Register maintained in Naduvannur Grama Panchayat .

1. Shahina (Padinjarenambiattil , Naduvannur , Naduvannur P O , 673614)

This Certificate is issued for Court Purpose as per request.



tax.lsgkerala.gov.in

This certificate is computer generated and does not require any Seal/Signature in original

Date Of Issue (IST) : Sep 17 2024 4:27PM

Please refer G.O(MS) No.167/2012/LSGD dated. 15.06.2012

Authenticity of this certificate can be verified at www.tax.lsgkerala.gov.in. The File No is unique to each certificate

Software developed and supported by Information Kerala Mission(<https://ikm.gov.in/>).

True copy

VBR Menon

**Naduvannur Grama Panchayat**<http://panchayat.lsgkerala.gov.in/naduvannurpanchayat>

Naduvannur P.O.,
Kozhikkode- 673614
secndr@gmail.com
0496-2652247

File No: 5102901/162/2024

Date: 17/09/2024

Building Age Certificate

Certified that the building bearing No. 163/ in ward 12 (Old No.109/ in ward 1) owned by 1. Shahina (Padinjarenambiattil , Naduvannur , Naduvannur P O , 673614) is 26 years old as per the Assessment Register maintained in Naduvannur Grama Panchayat .

This Certificate is issued for Court Purpose as per request.



This certificate is computer generated and does not require any Seal/Signature in original

Date Of Issue (IST) : Sep 17 2024 4:26PM

Please refer G.O(MS) No.167/2012/LSGD dated. 15.06.2012

Authenticity of this certificate can be verified at www.tax.lsgkerala.gov.in. The File No is unique to each certificate

Software developed and supported by Information Kerala Mission(<https://ikm.gov.in/>).

True copy

VBR Menon

**RESERVED FOR JUDGMENT
ON 09.06.2025**

Before the Hon'ble National
Green Tribunal,
Southern Zone Sitting at Chennai

OA No. 188 of 2024 (SZ)

Between:

Muhammed Risham,
House No. 12/163,
Nambyattil House,
Naduvannur Post,
Kozhikode ,
Kerala – 673 614 ... Applicant.

---Vs---

District Collector Office,
Kozhikode Collectorate,
Civil Station P.O,
Kozhikode – 673 020
and others ... Respondents

Additional Documents

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E-mail: vbrmenon@gmail.com